

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.95(ND)/2014
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)


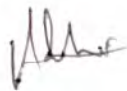
Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: Mr. Ahish Gaur
Vs
M/s. Siddhant Stones Pvt. Ltd.

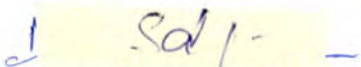
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
Companies Act 2013

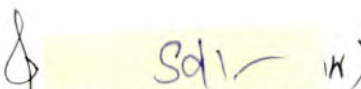
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Adv. Ankit Shah (Adv.)		Petitioner.	
	Adv. Singh (Adv.)		//	

ORDER

At the request of the Learned Counsel appearing for the petitioner, the
matter is adjourned to 13.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017